

(5)

CENTRAL ADMINISTRATIVE TRIBUNAL  
PRINCIPAL BENCH

O.A. NO.18/1996

New Delhi this the 10th day of October, 1996.

HON'BLE SHRI JUSTICE CHETTUR SANKARAN NAIR, CHAI (M.P.)  
HON'BLE SHRI R. K. AHOOJA, MEMBER (A)

Shri R. C. Sachdeva S/O Shri  
Ram Lal, retired Telephone Operator,  
R/O Rohini, Delhi C/O Shri  
Sant Lal, Advocate, C-21(B),  
New Multan Nagar, Delhi-56. ... Applicant

( By Shri Sant Lal, Advocate )

-Versus-

1. Union of India through  
Secretary, Ministry of  
Communications, Department of  
Telecommunications,  
Sanchar Bhawan,  
New Delhi.
2. The Chief General Manager,  
Department of Telecommunications,  
Haryana Circle, Ambala Cantt.
3. The Telecommunication Distt.  
Manager, Rohtak,  
Haryana-124001. ... Respondents

( By Shri M. M. Sudan, Advocate )

The application having been heard on 10.10.1996  
the Tribunal on the same day delivered the  
following :

O R D E R

CHETTUR SANKARAN NAIR, J./CHAIRMAN —

Applicant seeks a direction to compel respondents  
to hold review departmental promotion committee  
and consider his claim for promotion under the  
one time bound promotion scheme for every year  
since 1983. He submits that his case was not  
considered due to the pendency of a criminal charge

...2.

and also under the assumption that part of the period was dies non. Respondents contest these submissions and submit that the case of applicant had been duly considered but that he was found unfit. According to them, the decisions taken in this behalf were promptly conveyed to applicant. They have a further case that answer to every representation does not furnish a cause of action. We are satisfied from the material before us that the case of applicant was duly considered and that neither the pendency of the criminal charge nor the alleged dies non has stood in the way of such consideration being made. In these circumstances, we do not consider this a fit case to exercise the discretionary jurisdiction vested in us in favour of applicant.

2. Application is dismissed. No costs.

Dated, the 10th October, 1996.

R. K. Aheoja  
( R. K. Aheoja )  
Member (A)

Hankarannai  
( Chettur Sankaran Nair, J. )  
Chairman

/as/